

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) No Sir. The March 1987 preliminary draft of the National Housing Policy was not placed before the UN Commission on Human Settlements but its copies were circulated among the delegates who had come to attend the 10th Session of the Commission held in April, 1987 at Nairobi (Kenya) as a part of the exchange of ideas and experiences.

(b) No Sir.

Clearance of Irish Butter Consignment

5613. SHRI SANAT KUMAR
MANDAL :

SHRI YASHWANTRAO
GADAKH PATIL :

Will the Minister of AGRICULTURE be pleased to state :

(a) the manner in which the consignment of 3,000 tonnes of Irish butter is proposed to be released by the National Dairy Development Corporation, following clearance by the Supreme Court ;

(b) the remaining shelf life of the butter ;

(c) whether it was received as gift or purchased by Government ;

(d) the price at which the butter is proposed to be sold ; and

(e) whether the fact that butter is imported shall carry any label along with the date of its manufacture and expiry of the shelf life ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : (a) The butter is being released by the National Dairy Development Board (NDDB) to Dairies for reconstitution into liquid milk.

(b) The butter is of good quality and its quality is periodically checked and monitored.

(c) The butter was received as gift.

(d) The current NDDB issue price of butter is Rs. 20,000/- per M.T. for Metro Dairies and Rs. 30,000/- per M.T. for Non-Metro Dairies.

(e) The date of manufacture is mentioned on the cartons and quality of butter is periodically checked.

Lease Rent of Meridian Hotel

5614. SHRI SOMJIBHAI DAMOR : Will the Minister of URBAN DEVELOPMENT propose to take to realise the outstanding lease rent amount due from Hotel Meridian, New Delhi ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : The NDMC have entered into a licence agreement with M/s. C.J. International Hotels Ltd. for constructing a five star hotel at Windsor Place. They have reported that in order to facilitate the completion and commissioning of the hotel and taking into account the availability of cash liquidity with the hotel they have granted moratorium to the hotel from payment of licence fee upto September, 1988. The entire amount due from the hotel as licence fee for the period of moratorium alongwith interest will be recovered from them by the NDMC after the period of moratorium is over.

National Water-Shed Development Programme

5615. SHRI SOMNATH RATH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Orissa State Government has prepared comprehensive schemes for soil conservation work in catchment of upper Kolab and Indrawati ; if so the estimated cost thereof ;

(b) whether scheme for integrated water-shed management of flood-prone river Subarnarekha has been prepared by Orissa Government and sent to the Union Government ; if so, the details of the estimated cost ; and

(c) whether Orissa Government has written to Union-Government for providing funds in the Central sector for implemen-

tation of these schemes during the Seventh Plan ; if so, details of action taken thereon ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : (a) and (b) Yes, Sir. In the year 1985, Orissa Government had furnished proposals for Soil Conservation works in the catchments of Upper Kolab, Indravati and Subarnarekha at an estimated cost of Rs. 32.03 crores, Rs. 32.10 crores and Rs. 18.85 crores, respectively.

(c) Yes, Sir. The new catchments proposed by Government of Orissa were considered in consultation with the Planning Commission for inclusion in the 7th Plan by extending the coverage under the two on-going Centrally Sponsored Schemes of 'Soil Conservation in the catchments of River Valley Projects' and 'Integrated Watershed Management in the Flood Prone Rivers of Gangetic Basin'. However, due to resource constraints it was not possible to include these catchments in the 7th Plan schemes.

Inland Fish Production

5616. SHRI SOMNATH RATH : Will the Minister of AGRICULTURE be pleased to state :

(a) the inland fish produced vis-a-vis target fixed in the country during the last three years, State-wise ; and

(b) the steps taken for producing quality spawn and fry and providing facilities for pisciculture, to the fishermen, particularly in Orissa, and its achievements ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : (a) State-wise inland fish production targets and achievements during the last three years are furnished in the statement below.

(b) In Orissa, for production of quality fish seed, 4 commercial fish seed hatcheries are under operation and one hatchery is under construction, under the World Bank assisted Inland Fisheries Project. These fish seed hatcheries are designed to produce about 93 million fish seed per annum on full production level.

For development of pisciculture 13 Fish Farmers' Development Agencies (FEDAs) have been sanctioned in 13 districts of Orissa under the World Bank assisted Inland Fisheries Project. These FFDA's have so far brought under fish culture about 22,432 ha water area benefiting nearly 33,000 fishermen/fish farmers